

## **Sixteenth Lok Sabha**

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Title: Laid 20th Action Taken Statement of Committee on Welfare of Scheduled Castes and Scheduled Tribes.

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to lay on the Table the Final Action Taken Statement (Hindi and English versions) of the Government on the recommendations contained in Chapter I of the Twentieth Report (16th Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes pertaining to the Ministry of Petroleum & Natural Gas on Action Taken by the Government on the Tenth Report (16th Lok Sabha) on 'Status of implementation of Reservation Policy in those companies who have 50% Government and 50% Private equity like Petronet LNG Ltd.'